SHRI B. N. DATAR: It would become clear to the hon. Member from Statement I. It is not very large. Only in certain cases it comes to about 40 per cent.

SHRI H. C. MATHUR: Is it not a fact that on an average it is only 25 per cent, that is meant for deputation to the Centre, while in the case of these I.C.S. Officers it is more than 50 per cent, that have been taken on deputation from the States to the Centre?

SHRI B. N. DATAR: It is necessary for the requirements of the Central Government. The activities have multiplied and some of these officers are highly essential for carrying on the administration of the Government of India. That is the reason why they have been retained here.

SHRI H. C. DASAPPA: May I know whether the Government have taken into consideration any recommendations sent from the State Governments in the matter of deputing their I.C.S. Officers to the Centre?

SHRI B. N. DATAR: We tell the State Governments as to our requirements and then they give us replies and finally a selection is made

SHRI H. C. DASAPPA: May I know, Sir, during the last three years how many have been taken, say, from Madras and from Andhra?

SHRI B. N. DATAR: Sir, I have not got here any information in addition to these statements. If the hon. Member desires to have particular information, he might kindly give me notice.

SHRI K. S. HEGDE: In view of the paucity of Civil Service personnel, would the hon. Minister think of transferring the Civil Service personnel from the judicial cadre to the administrative cadre?

SHRI B. N. DATAR: That question has already been decided. There can be no transfer at all from civil to judiciary.

SHRI H. C. MATHUR: The tenure period for deputation is four to five years, but from the statement it appears that 51 officers have stayed on deputation for more than five years, up to ten years, and 37 officers have stayed in the Centre for more than ten years against the rules on the tenure period. May I know, Sir, what is the Government's attitude in the • matter?

to Questions

SHRI B. N. DATAR: May I point out to the hon. Member that whenever such officers are taken on deputation, the period that he has mentioned is the original period with an option for the Central Government to extend the period for further periods?

SHRI H. C. MATHUR: May I know, whether it is the decided policy of the Central Government to retain all the senior officers in the Central Government and to starve the State Administrations of the benefit of these experienced officers?

SHRI B. N. DATAR: That is not at all the Government's desire. Government are anxious to help the State Governments. In fact, it is more in their interests that these Services have been started.

## INVESTMENT GUARANTEE INSURANCE SCHEME

•174. SHRI M. VALIULLA: Will the-Minister for FINANCE be pleased to state:

- (a) whether conclusion of any agreements on schemes of investment guarantee insurance with any country other than the United States of America is under consideration by Government at present; and
  - (b) if so, with which countries?

THS DEPUTY MINISTER FOR • FINANCE (SHRI B. R. BHAGAT;: (a) No, Sir.

(b) Does not arise.

SHRI M. VALIULLA: May I know, even with regard to the United States, .

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and what is the idea of entering into this agreement?

SHRI B. R. BHAGAT: As regards the first part of the question, no agreement has yet been concluded. As regards the second part, the idea is more for the U.S. Government, to facilitate and encourage private investment abroad. So far as the Government of India is concerned, their agreement will only consist of the consent that they will give to any private foreign investment in this • country.

SHRI M. VALIULLA: What are the fears entertained by the foreign investors? Why are they seeking an agreement, from the Government of India?

SHRI B. R. BHAGAT: The fears are the'usual fears of nationalisation and the difficulties in repatriation of capital or remittances of profits and earnings.

M. VALIULLA: Government come to any conclusion or any idea as to remove these fears of the foreign investors? Have they come to any general conclusion regarding nationalisation or expropriation without compensation or convertibility? Have they come to any general idea about these points?

SHRI B. R. BHAGAT: Which Government?

SHRI M. VALIULLA: The Govern-- ment

SHRI B. R. BHAGAT: The Government of India have no idea. It is the initiative of the United States Gov-

eminent who have taken up this question because their private investors fear. They have genuine fears not only in this country, but all over the world. Wherever they go, they want to be secured against nationalization or confiscation or difficulties with regard to repatriation or remit-

5 tances.

whether any agreement has been concluded; I SHRI M. VALIULLA: If it is considered that these fears are genuine,

> has the Government done anything to remedy these?

SHRI B. R. BHAGAT: The Government, through their declared policy regarding foreign investments, have made their intention abundantly clear.

## CULTURAL MISSIONS TO INDIA IN 1955

\*175. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state the names of the cultural missions that visited India in 1955?

THE **DEPUTY** MINISTER EDUCATION (Dr. K. L. SHRIMALI): 1. Combined Schools Cricket Team from Pakistan:

- 2. Afghan Volley-ball Team from Afghanistan;
- 3. Trade-cum-Cultural Delegation from British West Indies, British Guiana and Surinam:
- 4. Folk Artistes Delegation from Uzbekistan; and
  - 5. Student-Teacher Delegation from Nepal.

SHRI M. VALIULLA: May I know whether there were any fraternal delegations from India to these countries on a courtesy visit?

DR. K. L. SHRIMALI: I do not think so.

SHRI K. S. HEGDE: What is the cost involved in these cultural missions?

DR. K. L. SHRIMALI: For the Combined Schools Cricket Team from Pakistan, we have sanctioned Rs. 3,000. The actual expenditure incurred is not yet known. It will be known by the end of the year.

For the Trade-c«?n-Cultural Delegation from British West Indies and so on, we have sanctioned expenditure. It was incurred by the External Affairs and Commerce and Industry Ministries. For the Folk Artistes Delegation from Uzbekistan, we had